- (c) whether Government have the information regarding non-availability of loans to the poor agriculturists in Orissa; and
  - (d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) Reserve Bank of India (RBI) has reported that the outstanding credit to agriculture by the public and private sector banks in the country has increased from Rs. 37,051 crores in March, 1998 to Rs. 43,335 crores in March, 1999, registering an increase of Rs. 6,284 crores, representing 16.96% growth over the previous year.

- (b) As reported by RBI, the target for agricultural credit at 18% of the Net Bank Credit for public sector banks works out to Rs. 39,279.40 crores in March. 1998 and Rs. 44,316.61 crores in March, 1999.
- (c) and (d) Government and RBI have not received any specific complaint about the non-availability of loans to the poor agriculturists in Orissa. The position is regularly reviewed in the District Level and State Level Bankers Committee Meetings.

## Invitation to foreign Companies for investment in Uttar Pradesh

- \*513. PROF. M.M. AGARWAL : Will the Minister of FINANCE be pleased to state :
- (a) whether Government have invited the foreign companies to make investment in different fields in Uttar Pradesh under new economic reforms during the last five years and till date and what has been the impact of this policy.
- (b) if so, the details thereof and the total investment made by the said companies in the State during this period district-wise and year-wise separately; and
  - (c) the effective measures being taken by government in this regard?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) to (c) Union Government has taken several measures in last few years to promote Foreign Direct Investment (FDI) in the country including Uttar Pradesh, these include:

- (i) Expanding list of items under automatic route;
- (ii) Increasing ceiling for foreign investment in various sectors;
- (iii) Permitting foreign direct investment upto 100% in several sectors and liberalising and simplifying procedures for investment.

As a consequence of these measures and promotional efforts, the FDI approvals for the State of Uttar Pradesh for the last five years are as under:

(Rs. in crores)

| Year |        | Amount of FDI approved |
|------|--------|------------------------|
| 1995 |        | 636.64                 |
| 1996 |        | 1509.05                |
| 1997 |        | 356.49                 |
| 1998 |        | 247.21                 |
| 1999 | TOTAL: | 672.18                 |
|      | -      | 3421.57                |

District-wise data is not maintained at present.

## Allocation of funds for Doboka-Silchar National Highway

- \* 514. SHRI PRAKANTA WARISA : Will the Minister of SURFACE TRANSPORT be pleased to state :
- (a) the details of necessary steps being taken or proposed to be taken by Government to start the construction work of newly declared National Highway fromDoboka-Lanka-Lumding-Maibong-Halflong-Silchar;
  - (b) the reasons for delay of the construction work of the above NH.;
  - (c) the details of the target-fixed for completion of the said Project; and
- (d) the details of funds allocated and released for the same so far, along with the NH. Divisions, PWD Divisions involved in this construction work?